

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.149/2015

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

Name of the Company	Akshay Jain -Versus-R. McDill & Company Pvt.Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	AKASH SHARMA, Pro.CS	Petitioner	Akash Sharma Greenvale Purkayastha 10/1/18
2.	Greenvale Purkayastha Advocate	Petitioner	
1.	MR. DEEPNATH Roy Chowdhury, Adv	} Datta Adv for Respondents	10.1.18
2.	MR. RAJARSHI DUTTA, Adv		
3.	Ms. SHYANTEE DATTA, Adv		

ORDER

Ld. Counsel for the petitioner and the respondents is present.

Ld. Counsel for the petitioner made a prayer for adjournment. Prayer is allowed.

List it on 08/03/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)